## Annexure - 4

## Name of the Corporate Debtor: Gstaad Hotels Private Limitd (CIN: U55101MH2003PTC143481)

Date of Commencement of CIRP: 08-07-2025, List of Creditors as on: 14-08-2025

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
SI. No.	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of	Amount of any			
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% of Voting share	Contingent Claim	mutual dues that may be set- off	Amount of Claim not Admitted	Amount of Claims under Verification	Remarks, if any
1	Kanazawa Holdings Private Ltd.	21-07-2025	11,72,68,412	-	Dues of Related Party	-	-	Yes	-	-	-		11,72,68,412	-
2	Sona Villa Developers And Traders Pvt Ltd.	22-07-2025	15,08,76,507	-	Dues of Related Party	-	-	Yes	-	-	-		15,08,76,507	-
3	Anita D. Raheja	22-07-2025	74,17,86,714	-	Dues of Related Party	-	-	Yes		-	-	-	74,17,86,714	-
4	Queens Villa Developers Pvt Ltd	22-07-2025	37,03,89,851	-	Dues of Related Party	-	-	Yes	-	-	-	-	37,03,89,851	-
5	Deepak B. Raheja	22-07-2025	2,37,06,98,750	-	Dues of Related Party	-	-	Yes	-	-	-		2,37,06,98,750	-
6	Advantage Raheja Realty Pvt Ltd.	22-07-2025	2,44,62,287	-	Dues of Related Party	-	-	Yes	1	-	-	1	2,44,62,287	-
7	First Choice Properties (India) Private Limited	31-07-2025	8,17,15,588	-	Dues of Related Party	-	-	Yes	1	-	-	1	8,17,15,588	-
8	Sachana Exports Private Limited	31-07-2025	5,96,93,918	-	Dues of Related Party	-	-	Yes	1	-	-	1	5,96,93,918	-
9	Sunil Ahuja	31-07-2025	84,72,054	82,48,164	Dues of Related Party	-	-	Yes	-	-	-	2,23,890	-	-
10	Global Hospitality Licensing S.A.R.L.	14-08-2025	36,34,99,334	-	Unsecured Loan	-	1	No	-	-	-	-	36,34,99,334	-
	TOTAL		4,28,88,63,415	82,48,164		-	-		-	-	-	2,23,890	4,28,03,91,361	-

- 1 We have verified claims submitted by the claimants on the basis of documents and information provided by the claimants only.
- 2 Claims from certain financial creditors have presently not been admitted due to lack of adequate information and / or supporting documentation.
- As per communication with each of the respective financial creditors, these amounts may be admitted at a take of adequate information and in any of supporting documentation.

  3 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information, or clarifications.
- 4 Claims under verification have not been taken into consideration to ascertain the voting percentage of the financial creditors.